

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	RP No 8/18 & IA 1187/18 in A No 114/15 (IA 1187/18 – For Stay)	Gujarat Urja Vikas Nigam Limited Vs. Taxis Infrastructure & Power Projects Ltd & Ors.	2744/2018 Dated 27/07/2018	23/08/2018	--	04/09/2018 Court - II
02.	IA 1188/18 in DFR No 2430/18 (IA 1188/18 - Delay in filing)	Damodar Valley Corporation Vs. Jharkhand State Electricity Regulatory Commission & Ors.	2430/2018 Dated 11/07/2018	23/08/2018	Rajiv Yadav for R-2	05/09/2018 Court - I
03.	IA 1190/18 in DFR No 2282/18 (IA 1190/18- Delay in filing)	DNH Power Distribution Company Ltd. Vs. Central Electricity Regulatory Commission & Ors.	2282/2018 Dated 04/07/2018	23/08/2018	J. Sagar Associates for R-2	05/09/2018 Court - I
04.	IA 1193/18 & IA 1194/18 in DFR No 2450/18 (IA 1193/18 - For Leave to file the appeal & IA 1194/18 - Delay in filing)	M/s. Rimjhim Ispat Limited Vs. Uttar Pradesh Electricity Regulatory Commission & Ors.	2450/2018 Dated 12/07/2018	24/08/2018	--	05/09/2018 Court - II
05.	A No 240/18	Uttar Haryana Bijli Vitran Nigam Limited & Ors. Vs. Central Electricity Regulatory Commission & Ors.	2237/2018 Dated 02/07/2018	24/08/2018	--	06/09/2018 Court - I
06.	A No 241/18 & IA 1196/18 (IA 1196/18 - For Stay)	Gujarat Urja Vikas Nigam Limited Vs. M/s Adani Power (Mundra) Limited & Anr.	2669/2018 Dated 24/07/2018	24/08/2018	--	06/09/2018 Court - I
07.	IA 1197/18 in DFR No 2316/18 (IA 1197/18 – Delay in filing)	Maharashtra State Electricity Distribution Company Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	2316/2018 Dated 06/07/2018	24/08/2018	--	06/09/2018 Court - II

By Order  
Sd/-  
Dy. Registrar

Dated: 29/08/2018